

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 680.
TO BE ANSWERED ON MONDAY, THE 6th FEBRUARY, 2017.**

ALLOTMENT OF LAND FOR INDUSTRIES

**680. SHRIMATI SAVITRI THAKUR:
SHRI UDAY PRATAP SINGH:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether there is any proposal regarding allotment of land and capital investment for industrial units under 'Make in India' in the country including Madhya Pradesh during the current year;
- (b) if so, the details thereof including the estimated employment likely to be generated therefrom State UT-wise; and
- (c) whether the Government has issued guidelines prohibiting the use of arable land and land on which local people have their houses in for establishment of new industries/factories and for using waste land for the said purpose and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)

- (a) & (b):** Information is not maintained under Make in India initiative.
- (c):** The National Manufacturing Policy, *inter alia*, provides guidelines for use of waste lands, infertile and dry lands not suitable for cultivation; and use of agricultural land to the minimum. It is the prerogative of the states to adopt the instrumentalities of National Manufacturing Policy.
